

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 05**

**CA(CAA)- 72(PB)/32021**

**IN THE MATTER OF:**

Midas Polypack Pvt Ltd and AG Poly Pack Pvt Ltd

.... Petitioner/Applicant

**Order Under Section 230/232**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**Order delivered on 15.07.2021**

**ORDER**

Order reserved.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**